

HIGH COURT FOR THE STATE OF TELANGANA :: AT HYDERABAD

ABSTRACT

High Court for the State of Telangana – HOLIDAYS – Declaration of Public Holiday on **17th September, 2024 (Tuesday)** on account of **“Ganesh Idols Immersion Procession”** to the High Court, Courts situated in twin cities of Hyderabad and Secunderabad, Medchal-Malkajgiri and Ranga Reddy Districts and to the Offices of Telangana State Judicial Academy, Secunderabad, Telangana State Legal Services Authority, Hyderabad, High Court Legal Services Committee, Hyderabad, and Mediation and Arbitration Center, Hyderabad and declaration of **Court working Saturday** on **21st September, 2024** to the High Court for the State of Telangana – **Notified**.

ROC.NO.2020/SO/2023

DATED: 03.09.2024

Notification No.30/SO/2024

Read: High Court's Notification Nos.28 and 29/SO/2023, dt.15.11.2023.

In partial modification of the High Court's Notification read above, the High Court for the State of Telangana hereby declares **Tuesday the 17th September, 2024 as Public Holiday** on account of **“Ganesh Idols Immersion Procession”** to the High Court, Courts situated in twin cities of Hyderabad and Secunderabad, Medchal-Malkajgiri and Ranga Reddy Districts and to the Offices of Telangana State Judicial Academy, Secunderabad, Telangana State Legal Services Authority, Hyderabad, High Court Legal Services Committee, Hyderabad, and Mediation and Arbitration Center, Hyderabad and declaring **21st September, 2024 to be Court working Saturday** to the High Court for the State of Telangana.


REGISTRAR GENERAL

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice. (With a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal).
- 2) All the P.Ss to the Hon'ble Judges. (With a request to place, the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court for the State of Telangana.

- 4) All the Unit Heads in the State of Telangana.
 - 5) All the Officers, High Court for the State of Telangana.
 - 6) All the Section Heads, High Court for the State of Telangana.
 - 7) The Director, Telangana State Judicial Academy, Secunderabad.
 - 8) The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
 - 9) The Secretary, H.C. Legal Service Committee, Hyderabad.
 - 10) The Advocate General, State of Telangana, Hyderabad.
 - 11) The Secretary to Governor, for the State of Telangana, Hyderabad.
 - 12) The Chief Secretary to Government, Government of Telangana, Hyderabad.
 - 13) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Govt. of Telangana, Hyderabad.
 - 14) The Director, High Court Arbitration & Mediation Centre, Hyderabad.
 - 15) The Chairman, Industrial Tribunals (I,II & Addl.), Hyderabad.
 - 16) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
 - 17) The Chairman, Sales Tax Appellate Tribunal, Hyderabad.
 - 18) The Presiding Officers, Labour Courts I, II & III, Hyderabad.
 - 19) The Secretary General, Supreme Court of India, New Delhi.
 - 20) The Registrar General, All High Courts in India.
 - 21) The Registrar, Railway Claims Tribunal, Hyderabad.
 - 22) The Registrar, Income Tax Tribunal, Hyderabad.
 - 23) The Registrar, Telangana Lokayukta, Hyderabad.
 - 24) The Registrar, Telangana State Consumers Redressal Forum, Hyderabad.
 - 25) The Secretary, Bar Council of the State of Telangana, Hyderabad.
 - 26) The Accountant General, Telangana, Hyderabad.
 - 27) The Public Prosecutor, High Court for the State of Telangana.
 - 28) The Administrator, Government Pleaders Office, Hyderabad.
 - 29) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
 - 30) The Director of Prosecutions, Hyderabad.
 - 31) The Commissioner of Printing Stationery & Stores Purchase, Govt. Central Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently).
 - 32) The President, Telangana High Court Advocates' Association, Hyderabad.
 - 33) The Secretary, Advocates' Clerks' Association, High Court for the State of Telangana.
 - 34) The concerned, High Court Dispensary.
 - 35) The concerned, Railway Reservation Counter.
 - 36) The concerned, Mee Seva Counter.
 - 37) The Commissioner, Information & Public Relations, Hyderabad.
(with a request to publish the notification in all local dailies)
 - 38) The Director, All India Radio, Public Gardens, Hyderabad. } With a request for making necessary announcement
 - 39) The News Director, Doordarshan Kendra, Ramanthpur, Hyderabad (Mobile No.9666631363). }
 - 40) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi Andhra Jyothi, Vaartha, The Hindu & Indian Express. } For publication in the Newspaper
 - 41) The Deputy Director, Public Relations, Telangana Secretariat, Hyderabad.
 - 42) The Overseer, High Court for the State of Telangana.
- SPARE.